

[Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]											[Amount in Rs.]
Summary of claims received					Summary of claims admitted						
Sl No	Name and address of Claimant	Category of Creditors	No of claims	Amount (in Rs.)	No of claims	Amount (in Rs.)	% Share in Total Amount of claims admitted	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks if any,
1	M/s Vintage Blue Garments Pvt Ltd Address - A-33,Ground Floor,Naraina Industrial Area,Naraina,New Delhi-110028	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	93,76,857.00	1	36,10,876.00	0.80	NIL	57,65,981.00	NIL	Interest on principal amount is calculated at 8% p.a.
2	Princeton Sundariah Address - D2 Block1 Samhita Castle Apts, Rahatbagh CV Raman nagar, Bangalore - 560093	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	6,83,51,387.00	1	6,83,51,387.00	15.22	NIL	NIL	NIL	Provisionally admitted, confirmation subject to provided documents
3	M/s Algae Apparels Address - Plot No. 32 & 39, Apparel Export Part, Autonagar, Visakhapatnam - 530012, Andhra Pradesh	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	2,67,66,863.00	1	2,67,66,863.00	5.96	NIL	NIL	NIL	Provisionally admitted, confirmation subject to provided documents